

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-113

Appeal No - 150/252/ND/2020

IN THE MATTER OF:

M/s Millenium Realtech Pvt Ltd

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section-252

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Jugal, Adv. Sumit Kaushik, Adv. Esha Sharma
For the Respondent :

ORDER

Income Tax Department and ROC are directed to file their report within 2 weeks'. Let the same be filed. List the case on **19.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)